

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO. 9748/2003

M/S. KOTHARI INDUSTRIAL CORP. LTD.

APPELLANT(S)

VERSUS

TAMILNADU ELECTRICITY BOARD & ANR.
(WITH OFFICE REPORT)

RESPONDENT(S)

WITH

C.A. NO. 9749/2003
(WITH OFFICE REPORT)C.A. NO. 9750/2003
(WITH OFFICE REPORT)

Date : 15/01/2016 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE PRAFULLA C. PANTFor Appellant(s)
CA 9748/03Mr. Pravin H. Parekh, Sr. Adv.
Mr. E.R. Kumar, Adv.
Mr. Anurag Tripathi, Adv.
for M/s. Parekh & Co. AOR

CA 9749/03

Mr. Krishnamurthi Swami, Adv.
Mr. Nikhil Swami, Adv.
Mrs. Divya Swami, Adv.
Mrs. Prabha Swami, Adv.

CA 9750/03

Ms. Nalini Chidambaram, Sr. Adv.
Ms. Anushree Menon, Adv.
Mr. Vikas Mehta, Adv.
Ms. Rakhi Mohanty, Adv.
Mr. Prashant Singh, Adv.

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For Respondent(s)

Mr. Subramonium Prasad, Adv.
Mr. B. Balaji, Adv.
Mr. Sudhanshu, Adv.
Mr. Utkarsh Srivastava, Adv.UPON hearing the counsel the Court made the following
O R D E RHeard the learned counsels for the parties at
length.

Hearing concluded.

Judgment reserved.

[VINOD LAKHINA]
COURT MASTER

[ASHA SONI]
COURT MASTER

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